

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19944/2006

(From the judgement and order dated 13/11/2006 in WP No. 29662/2006  
of The

HIGH COURT OF KERALA AT ERNAKULAM)

TITO K. CHERIYAN

Petitioner(s)

VERSUS

C.B.I.

Respondent(s)

Date: 30/11/2006 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr.Deepak Prakash, Adv.

Mr.A.K.Jain, Adv.

Mr.P.Sajith, Adv.

For Mr. M.P. Vinod,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List on 11th December, 2006.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master

(Mentioned slip enclosed)